

employees with a view to intensive utilisation of available land?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The matter is still under consideration.

Treatment meted out to an Indian National by Portuguese Authorities

1353. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether a protest against the treatment meted out to Mr. Shridhar Telkar and his wife by the Portuguese authorities in Goa was lodged by the Government of India;

(b) if so, whether any reply has been received to the protest; and

(c) if so, the details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) and (c). No reply has been received from the Government of Portugal. The Embassy of the United Arab Republic through whom the protest was lodged are continuing to pursue the matter.

Cable Factory at Digha

**1354. { Shri D. C. Sharma;
Shri P. C. Borooah:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to set up a cable factory at Digha, in West Patna; and

(b) if so, the details of the proposal?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Messrs Aluminium Cables and Conductors (U.P.) Private Limited, Calcutta have been granted a licence under the Industries (Development and Regulation) Act, 1951 for the manufacture of paper insulated power cables using aluminium conductors. It is not yet clear whether the firm will locate the

factory at Patna. Precise position is being asked from the firm.

Textile Mills

**1355. { Shri S. M. Banerjee;
Shri Pangarkar:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether some more textile mills which are closed at present have decided to re-start; and

(b) if so, the number and names of such mills?

The Minister of Commerce (Shri Kanungo): (a) and (b). The following ten closed textile mills are expected to restart in the near future:

- (1) M/s. Orissa Cotton Mills, Bhagatpur (Orissa).
- (2) M/s. Moradabad Spg. & Wvg. Mills, Moradabad (U.P.).
- (3) M/s. Lallamal Hardeodas Cotton Mills, Hathras (U.P.).
- (4) M/s. Shree Mahaganapathy Mills, Pudukottah (Madras)
- (5) M/s. Shree Sayajee Jubilee Cotton and Jute Mills, Sindh (Renamed as North Gujarat Cotton Mills,) (Gujarat)
- (6) M/s. Shree Gopal Industries, Kottah (Rajasthan)
- (7) M/s. Mathisingh Mfg. Co., Ltd., Ahmedabad (Gujarat).
- (8) M/s. Sathyanarayana Panda Lapaka, Rajmandury (Andhra Pradesh).
- (9) M/s. Rajen Textile Mills, Bombay (Maharashtra).
- (10) M/s. Rai Sahib Reckchand Gopaldas Sohta Spg. & Wvg. Mills, Akola (Maharashtra).

Berubari

1356. Shri S. M. Banerjee: Will the Minister of Rehabilitation be pleased to state:

(a) whether the number of families likely, to be uprooted as a result of

transfer of Berubari has since been ascertained; and

(b) the steps taken to rehabilitate them?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) No. This will be known only after the border adjustment has been effected.

(b) Does not arise.

Reorganization of Districts in States

1357. { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Planning be pleased to state:

(a) the extent to which the various State Governments have so far given effect to the suggestion made by the Planning Commission that the existing bigger districts should be so divided into two or more districts as to make them suitable for developmental purpose; and

(b) the State-wise figures of new districts so formed upto 31st October, 1961?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). State Governments have been addressed on the subject and a statement will be placed on the Table of the House when the information is available.

Landless Labour

1358. { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Planning be pleased to state:

(a) the precise nature of plans and programmes framed by various State Governments for directly helping landless labour to settle on land during the first year of the Third Five Year Plan;

(b) the extent to which they have been able to give effect to such programmes;

(c) whether any assessment has been made as to the total number of

landless persons so far settled on land as per programme so drawn; and

(d) if so, the number of persons so settled?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) For the first year of the Third Five Year Plan the various State Governments have provided Rs. 86.23 lakhs for schemes of colonisation in newly reclaimed lands of large blocks and settlement on individual basis in smaller blocks;

(b) As the first year of the Third Five Year Plan will come to an end on the 31st March, 1962, it is too early to say to what extent the proposed programmes have been given effect to;

(c) and (d). An assessment of the total number of landless persons actually settled on land as per programmes drawn up can be made only after the end of the financial year 1961-62.

Fertilizer Plant in Malaya

1359. **Shrimati Ila Palchoudhuri:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of Malaya have requested the Government of India for technical assistance in connection with setting up of a Fertilizer Plant in that country; and

(b) if so, Government's reaction thereto?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No.

(b) Does not arise.

Development of Tea

1360. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of money that has been allocated by the Tea Board for the development of tea and for the setting up of a Co-operative Tea Fac-